

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/891(KB)2020
IA(I.B.C)/1391(KB)2023, IA(I.B.C)/1137(KB)2023,
IA(I.B.C)/342(KB)2023, IA(I.B.C)/1014(KB)2023,
IA(I.B.C)/848(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	BANK OF INDIA VS MCNALLY BHARAT ENGINEERING COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Shweta Dubey,Adv.] For the RP
Ms.Ishita Srivastava, Adv.]
Mr.Atul Sureka,Adv.]

O R D E R

1. Ld.Counsel for the RP present.
2. **IA(I.B.C)/1391(KB)2023**-List the matter for continuation of arguments on **20/09/2023**.
3. List the matter along with other IAs on **20/09/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member(Judicial)**